

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5546

ANSWERED ON:29.04.2010

UNDER UTILIZATION OF FUNDS

Abdulrahman Shri ;Balram Shri P.;Barq Shri Shafiqur Rahman;Ponnam Shri Prabhakar;Siricilla Shri Rajaiah

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the funds allocated by the Union Government under various welfare schemes for minorities are being under -utilized by many State Governments;
- (b) if so, the details of funds allocated by the Union Government and utilized by the States under various welfare schemes to the States during each of the last three years and the current year, scheme-wise and State-wise; and
- (c) the corrective measures initiated or proposed to be initiated by the Government for effective utilization of funds in this regard?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF MINORITY AFFAIRS (SALMAN KHURSHID)

(a) to(c): No, Madam. The utilization certificate becomes due from the State Government one year after the closure of financial year in which the funds were released. Further release of funds to the State Governments is subject to submission of utilization certificates by the State Governments. State Governments have been advised to ensure expeditious utilization of funds released within given time frame. Regular review meetings are held with the State Governments in this regard at various levels. The scheme-wise and State-wise details regarding allocation of funds during the last three years and the current financial year under four schemes namely, Pre-Matric Scholarship Scheme, Post - Matric Scholarship Scheme, Merit-cum-Means based Scholarship Scheme and Multi-Sectoral Development Programme are given in annex I to IV.